

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

OA No.1000/98

(3)

New Delhi this the 3rd day of July, 1998.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)
Hon'ble Shri N. Sahu, Member (A)

Mrs. Farhat Nasreen,
W/O Mr. M. Asif Kamal,
R/O EW-23, Room No. 7-8,
Single Officers Accommodation,
Near Officers Mess,
INA, Dehra Dun.

(By Advocate Shri D.R. Gupta)

..Applicant

vs

1. Union of India,
Through Secy. Ministry of Defence,
South Block, New Delhi.

2. Director, MT-7,
Army Head Quarters, DHQ,
New Delhi-11

3. The Principal,
IMA, Dehra Dun.

..Respondents

O R D E R (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri Gupta, learned counsel for the applicant
on instructions from the applicant seeks permission
to withdraw this O.A.

OA 1000/98 is accordingly dismissed as withdrawn.

N. Sahu
(N. Sahu)
Member (A)

Lakshmi
(Smt. Lakshmi Swaminathan)
Member (J)

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